

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI


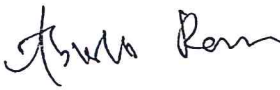
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TP(HC)/129&130/CAA/2017  
NAME OF THE PETITIONER(S) : KARTHIK FINANCIAL SERVICES LTD  
NAME OF THE RESPONDENT(S) : IMPERIAL CONSULTANTS AND SECURITIES P LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

K. VIJAYARAGHAVAN	AR for or	
ABISHEK RAMAN & PAWAN SHABAKH for HARISHANIKAR MANI	counsel for the petitioner	

**ORDER**

Counsel for petitioner present and prayed for time to make submissions.  
Representative of Official Liquidator present. Time is enlarged at request. Put up  
on 29.11.2017.

  
S Vijayaraghavan  
Member (Technical)

  
K Anantha Padmanabha Swamy  
Member (Judicial)